Dalmiyanagar factories

1816. SHRI SURAJ PRASAD!; Will the Minister of INDUSTRY be pleased to state; j_j

- (a) whether it is a fact that the Dalmiyanagir factories have been locked out since last three years;
- (b) whether it is a fact that the employees are starving;
- (c) whether it is also a fact that the Supreme Court has declared the lock-out illegal and has asked the management to pay salaries to the employees; and
- (d) what steps have been taken to open the factories?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) Rohtas Industries limited, Dalmiyanagar employing nearly 15,000 workers is lying closed since 9-9-1984.

- (b) and (c) The workers of Rohtas Industries Ltd. have filed a Writ petition in the Supreme Court for payment for their wages and the matter is *sub-judice*.
- (d) The State Government of Bihar are to formulate a proposal for revival of RIL, having regard to the financial and other implications.

Chairmen of public sector units

- 1817. SHRI SANTOSH KUMAR SAHU: Will the Minister of INDUS TRY be pleased to state;
- (a) the names of the public sector units under his Ministry alongwith the names of the Chairmen of each unit; and
- (b) the details of funds spent on publicity and mode of publicity of these units, unit-wise, during the last two years?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TE-WARI); (a) A statement containing the names of the Public Sector Units and names of Chief Executives for each unit is annexed. [See Appendix CXXXIX Annexure No. 115.]

Ob) The information is being collected and will be laid on the Table of the House.

Supply of Pick Van by M/s. Bajaj Tempo Ltd.

- 1818. SHRI F. M. KHAN; Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that under a new scheme announced recently by Maharashtra Government, M/s. Bajaj Tempo Limited, Pune were to supply complete Bajaj F-305 Pick Van through their various agents at a price of about Rs. 96,000;
- (b) whether Government are aware that M/s. J. J. Motor, Jhandewalan, New Delhi have not supplied complete van, with all accessories, to the purchasers in Delhi, though they charged a price of Rs. 95,000 from them-
- (c) if the answer to part (b) above be in the affirmative, what action Government propose to take against the firm to get the extra amount refunded to the purchasers in Delhi;
- (d) whether it is also a fact that M/s. J. J. Motors are charging Rs. 2,400 in addition to Rs. 95,000 towards transport of Bajaj F-305 Pick Vans to the purchasers; and
- (e) if so, whether it is in violation of the scheme announced by the Government of Maharashtra recently?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Government of Maharashtra had announced concession in Central Sales Tax on sale